

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4674
TO BE ANSWERED ON 24th MARCH, 2021

SEIS

4674. SHRI MANOJ TIWARI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has announced any Scheme named as SEIS (Service Exports from India) to promote services trade under the Foreign Trade Policy 2015-20, and as per Notification no 57/2015-2020 dated 31/3/2020 and if so, the details thereof;
- (b) the details of the extension given to this scheme, if any, along with the date and notification about the same;
- (c) whether the service categories eligible under the aforesaid scheme for Financial Year 2019-2020 and its rates of reward on such services are not yet notified and if so, the details thereof; and
- (d) the reasons for delay in the extension of SEIS for the Financial Year(FY) 2020-2021, whereas the incentives for other Sectors during the same Financial Year have already been extended by the Government?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री हरदीप सिंह पुरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI HARDEEP SINGH PURI)

- (a) & (b): Yes Sir. Under the Foreign Trade Policy 2015 -20, in order to boost services exports, a scheme, namely, the Service Exports from India Scheme (SEIS) was introduced, and has been implemented from FY 2015-16 to FY 2018-19 for notified services categories. The reward under SEIS is a percentage of the Net Foreign Exchange earned by a service provider in a particular financial year. Vide Notification 57 dated 31.03.2020, it was announced that the service categories eligible under the scheme and the rates for eligible services as rendered in FY 2019-20 shall be notified separately. These have not been notified. It was also notified that for the services rendered with effect from 01 April, 2020, decision on

continuation of the scheme will be taken subsequently and notified accordingly. No extension of the Scheme for FY 2020-21 has been notified.

(c) & (d): The way forward on SEIS for FY 2019-2020 and extension of SEIS for FY 2020-21 is under consideration.
